

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :05-02-2024

| Date : 05.02.2024 | | | | | | | | | |
|-------------------|------------|---------------------|---------------------|-----------------------|----------|--------------------|-----------------------|-----------------|--------------|
| SL. No. | C.A.No. | Date of Application | Case No. | Name of the Applicant | C.C Type | Judge / Court Name | C.C Applied For | Dealing Section | Seat |
| 1 | 10770/2024 | 05.02.2024 | WP (C) - 19506/2022 | SUMANTA DAS | C.O. | | Order Dtd. 2024-01-24 | WRIT BRANCH -3 | (Seat No-14) |
| 2 | 10791/2024 | 05.02.2024 | BLAPL-12734/2023 | MAHES DAS | C.O. | | Order Dtd. 2024-01-31 | BAIL-2 | (Seat No-10) |
| 3 | 10804/2024 | 05.02.2024 | WP (C) - 24085/2023 | RK MALLICK | C.O. | | Order Dtd. 2024-02-01 | WRIT BRANCH -2 | (Seat No-34) |
| 4 | 10806/2024 | 05.02.2024 | WP (C) - 24085/2023 | S SAMAL | C.O. | | Order Dtd. 2024-02-01 | WRIT BRANCH -2 | (Seat No-34) |
| 5 | 10807/2024 | 05.02.2024 | WP (C) - 24200/2023 | D NAYAK | C.O. | | Order Dtd. 2024-02-01 | WRIT BRANCH -3 | (Seat No-11) |
| 6 | 10808/2024 | 05.02.2024 | WP (C) - 24200/2023 | RK MALLICK | C.O. | | Order Dtd. 2024-02-01 | WRIT BRANCH -3 | (Seat No-11) |
| 7 | 10809/2024 | 05.02.2024 | WP (C) - 24066/2023 | R K MALLICK | C.O. | | Order Dtd. 2024-02-01 | WRIT BRANCH -2 | (Seat No-34) |
| 8 | 10812/2024 | 05.02.2024 | WP (C) - 24271/2023 | PK MISHRA | C.O. | | Order Dtd. 2024-02-01 | WRIT BRANCH -4 | (Seat No-46) |
| 9 | 10813/2 | 05.02.20 | WP (C) - | RK | C.O. | | Order Dtd. 2024-02- | WRIT | (Se |

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| | 024 | 24 | 24271/2 023 | MALLICK | | | 01 | BRANCH -4 | at No- 46) |
| 10 | 10815/2 024 | 05.02.20 24 | WP (C) - 24066/2 023 | P CH DAS | C.O. | | Order Dtd. 2024-02- 01 | WRIT BRANCH -2 | (Se at No- 34) |
| 11 | 10816/2 024 | 05.02.20 24 | WP (C) - 24272/2 023 | PK MISHRA | C.O. | | Order Dtd. 2024-02- 01 | WRIT BRANCH -4 | (Se at No- 46) |
| 12 | 10818/2 024 | 05.02.20 24 | WP (C) - 24066/2 023 | P CH DAS | C.O. | | Order Dtd. 2024-02- 01 | WRIT BRANCH -2 | (Se at No- 34) |
| 13 | 10819/2 024 | 05.02.20 24 | WP (C) - 24272/2 023 | RK MALLICK | C.O. | | Order Dtd. 2024-02- 01 | WRIT BRANCH -4 | (Se at No- 46) |
| 14 | 10820/2 024 | 05.02.20 24 | WP (C) - 24276/2 023 | PC DAS | C.O. | | Order Dtd. 2024-02- 01 | WRIT BRANCH -4 | (Se at No- 46) |
| 15 | 10822/2 024 | 05.02.20 24 | WP (C) - 24066/2 023 | P CH DAS | C.O. | | Order Dtd. 2024-02- 01 | WRIT BRANCH -2 | (Se at No- 34) |
| 16 | 10823/2 024 | 05.02.20 24 | WP (C) - 24276/2 023 | PC DAS | C.O. | | Order Dtd. 2024-02- 01 | WRIT BRANCH -4 | (Se at No- 46) |
| 17 | 10824/2 024 | 05.02.20 24 | WP (C) - 24066/2 023 | P CH DAS | C.O. | | Order Dtd. 2024-02- 01 | WRIT BRANCH -2 | (Se at No- 34) |
| 18 | 10826/2 024 | 05.02.20 24 | WP (C) - 24277/2 023 | PC DAS | C.O. | | Order Dtd. 2024-02- 01 | WRIT BRANCH -4 | (Se at No- 46) |
| 19 | 10827/2 024 | 05.02.20 24 | WP (C) - 24476/2 023 | P K DASH | C.O. | | Order Dtd. 2024-02- 01 | WRIT BRANCH -7 | (Se at No- 44) |
| 20 | 10828/2 024 | 05.02.20 24 | WP (C) - 24277/2 023 | PC DAS | C.O. | | Order Dtd. 2024-02- 01 | WRIT BRANCH -4 | (Se at No- 46) |
| 21 | 10829/2 024 | 05.02.20 24 | WP (C) - 24277/2 023 | RK MALLICK | C.O. | | Order Dtd. 2024-02- 01 | WRIT BRANCH -4 | (Se at No- 46) |

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| 22 | 10830/2 024 | 05.02.20 24 | WP (C) - 24476/2 023 | R K MALLICK | C.O. | | Order Dtd. 2024-02- 01 | WRIT BRANCH -7 | (Se at No- 44) |
| 23 | 10831/2 024 | 05.02.20 24 | WP (C) - 24279/2 023 | PC DAS | C.O. | | Order Dtd. 2024-02- 01 | WRIT BRANCH -4 | (Se at No- 46) |
| 24 | 10832/2 024 | 05.02.20 24 | WP (C) - 24279/2 023 | PC DAS | C.O. | | Order Dtd. 2024-02- 01 | WRIT BRANCH -4 | (Se at No- 46) |
| 25 | 10833/2 024 | 05.02.20 24 | WP (C) - 24600/2 023 | P K MISHRA | C.O. | | Order Dtd. 2024-02- 01 | WRIT BRANCH -8 | (Se at No- 39) |
| 26 | 10834/2 024 | 05.02.20 24 | WP (C) - 24279/2 023 | RK MALLICK | C.O. | | Order Dtd. 2024-02- 01 | WRIT BRANCH -4 | (Se at No- 46) |
| 27 | 10835/2 024 | 05.02.20 24 | WP (C) - 24280/2 023 | RK MALLICK | C.O. | | Order Dtd. 2024-02- 01 | WRIT BRANCH -4 | (Se at No- 46) |
| 28 | 10836/2 024 | 05.02.20 24 | WP (C) - 24600/2 023 | R K MALLICK | C.O. | | Order Dtd. 2024-02- 01 | WRIT BRANCH -8 | (Se at No- 39) |
| 29 | 10837/2 024 | 05.02.20 24 | WP (C) - 24282/2 023 | PC DAS | C.O. | | Order Dtd. 2024-02- 01 | WRIT BRANCH -4 | (Se at No- 46) |
| 30 | 10838/2 024 | 05.02.20 24 | WP (C) - 24634/2 023 | SUBAS SAMAL | C.O. | | Order Dtd. 2024-02- 01 | WRIT BRANCH -1 | (Se at No- 2) |
| 31 | 10839/2 024 | 05.02.20 24 | WP (C) - 24282/2 023 | PC DAS | C.O. | | Order Dtd. 2024-02- 01 | WRIT BRANCH -4 | (Se at No- 46) |
| 32 | 10840/2 024 | 05.02.20 24 | WP (C) - 24634/2 023 | R K MALLICK | C.O. | | Order Dtd. 2024-02- 01 | WRIT BRANCH -1 | (Se at No- 2) |
| 33 | 10841/2 024 | 05.02.20 24 | WP (C) - 24282/2 023 | RK MALLICK | C.O. | | Order Dtd. 2024-02- 01 | WRIT BRANCH -4 | (Se at No- 46) |
| 34 | 10842/2 024 | 05.02.20 24 | ABLAPL- 15117/2 023 | GYANA RANJAN PARIDA | C.O. | | Order Dtd. 2024-02- 02 | BAIL-1 | (Se at No- |

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| 35 | 10843/2 024 | 05.02.20 24 | WP (C) - 24635/2 023 | SUBAS SAMAL | C.O. | | Order Dtd. 2024-02- 01 | WRIT BRANCH -1 | (Se at No- 2) |
| 36 | 10844/2 024 | 05.02.20 24 | WP (C) - 24284/2 023 | PC DAS | C.O. | | Order Dtd. 2024-02- 01 | WRIT BRANCH -4 | (Se at No- 46) |
| 37 | 10845/2 024 | 05.02.20 24 | WP (C) - 24635/2 023 | R K MALLICK | C.O. | | Order Dtd. 2024-02- 01 | WRIT BRANCH -1 | (Se at No- 2) |
| 38 | 10846/2 024 | 05.02.20 24 | WP (C) - 34980/2 023 | SURESH CHANDRA MOHANTY | C.O. | | Order Dtd. 2024-01- 25 | WRIT BRANCH (DIVIS ION BENCH- 1) | (Se at No- 101) |
| 39 | 10847/2 024 | 05.02.20 24 | WP (C) - 24284/2 023 | PC DAS | C.O. | | Order Dtd. 2024-02- 01 | WRIT BRANCH -4 | (Se at No- 46) |
| 40 | 10848/2 024 | 05.02.20 24 | WP (C) - 24640/2 023 | R K MALLICK | C.O. | | Order Dtd. 2024-02- 01 | WRIT BRANCH -1 | (Se at No- 2) |
| 41 | 10849/2 024 | 05.02.20 24 | WP (C) - 24284/2 023 | RK MALLICK | C.O. | | Order Dtd. 2024-02- 01 | WRIT BRANCH -4 | (Se at No- 46) |
| 42 | 10850/2 024 | 05.02.20 24 | WP (C) - 24642/2 023 | R K MALLICK | C.O. | | Order Dtd. 2024-02- 01 | WRIT BRANCH -1 | (Se at No- 2) |
| 43 | 10851/2 024 | 05.02.20 24 | WP (C) - 24643/2 023 | R K MALLICK | C.O. | | Order Dtd. 2024-02- 01 | WRIT BRANCH -1 | (Se at No- 2) |
| 44 | 10852/2 024 | 05.02.20 24 | WP (C) - 24292/2 023 | PC DAS | C.O. | | Order Dtd. 2024-02- 01 | WRIT BRANCH -4 | (Se at No- 46) |
| 45 | 10853/2 024 | 05.02.20 24 | WP (C) - 24663/2 023 | R K MALLICK | C.O. | | Order Dtd. 2024-02- 01 | WRIT BRANCH -1 | (Se at No- 2) |
| 46 | 10854/2 024 | 05.02.20 24 | WP (C) - 24292/2 023 | PC DAS | C.O. | | Order Dtd. 2024-02- 01 | WRIT BRANCH -4 | (Se at No- 46) |

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| 47 | 10855/2 024 | 05.02.20 24 | WP (C) - 24292/2 023 | RK MALLICK | C.O. | | Order Dtd. 2024-02- 01 | WRIT BRANCH -4 | (Se at No- 46) |
| 48 | 10856/2 024 | 05.02.20 24 | WP (C) - 24665/2 023 | R K MALLICK | C.O. | | Order Dtd. 2024-02- 01Judgement Dtd. 2024-02-01, | WRIT BRANCH -1 | (Se at No- 2) |
| 49 | 10857/2 024 | 05.02.20 24 | WP (C) - 24293/2 023 | PC DAS | C.O. | | Order Dtd. 2024-02- 01 | WRIT BRANCH -4 | (Se at No- 46) |
| 50 | 10858/2 024 | 05.02.20 24 | WP (C) - 24293/2 023 | PC DAS | C.O. | | Order Dtd. 2024-02- 01 | WRIT BRANCH -4 | (Se at No- 46) |
| 51 | 10859/2 024 | 05.02.20 24 | WP (C) - 24667/2 023 | R K MALLICK | C.O. | | Order Dtd. 2024-02- 01 | WRIT BRANCH -1 | (Se at No- 2) |
| 52 | 10860/2 024 | 05.02.20 24 | WP (C) - 24293/2 023 | RK MALLICK | C.O. | | Order Dtd. 2024-02- 01 | WRIT BRANCH -4 | (Se at No- 46) |
| 53 | 10861/2 024 | 05.02.20 24 | WP (C) - 24729/2 023 | P CH DAS | C.O. | | Order Dtd. 2024-02- 01 | WRIT BRANCH -2 | (Se at No- 6) |
| 54 | 10862/2 024 | 05.02.20 24 | WP (C) - 24296/2 023 | PC DAS | C.O. | | Order Dtd. 2024-02- 01 | WRIT BRANCH -4 | (Se at No- 46) |
| 55 | 10863/2 024 | 05.02.20 24 | WP (C) - 24296/2 023 | PC DAS | C.O. | | Order Dtd. 2024-02- 01 | WRIT BRANCH -4 | (Se at No- 46) |
| 56 | 10864/2 024 | 05.02.20 24 | WP (C) - 24729/2 023 | P CH DAS | C.O. | | Order Dtd. 2024-02- 01 | WRIT BRANCH -2 | (Se at No- 6) |
| 57 | 10865/2 024 | 05.02.20 24 | WP (C) - 24296/2 023 | RK MALLICK | C.O. | | Order Dtd. 2024-02- 01 | WRIT BRANCH -4 | (Se at No- 46) |
| 58 | 10866/2 024 | 05.02.20 24 | WP (C) - 24799/2 023 | P K MISHRA | C.O. | | Order Dtd. 2024-02- 01 | WRIT BRANCH -2 | (Se at No- 6) |
| 59 | 10867/2 024 | 05.02.20 24 | WP (C) - 24299/2 023 | PC DAS | C.O. | | Order Dtd. 2024-02- 01 | WRIT BRANCH -4 | (Se at No- |

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| 60 | 10868/2 024 | 05.02.20 24 | WP (C) - 24799/2 023 | R K MALLICK | C.O. | | Order Dtd. 2024-02- 01 | WRIT BRANCH -2 | (Se at No- 6) |
| 61 | 10869/2 024 | 05.02.20 24 | WP (C) - 24299/2 023 | PC DAS | C.O. | | Order Dtd. 2024-02- 01 | WRIT BRANCH -4 | (Se at No- 46) |
| 62 | 10870/2 024 | 05.02.20 24 | WP (C) - 1491/20 24 | MANAS RANJAN SAHOO | C.O. | | Order Dtd. 2024-01- 29 | WRIT BRANCH -5 | (Se at No- 22) |
| 63 | 10871/2 024 | 05.02.20 24 | WP (C) - 24299/2 023 | RK MALLICK | C.O. | | Order Dtd. 2024-02- 01 | WRIT BRANCH -4 | (Se at No- 46) |
| 64 | 10872/2 024 | 05.02.20 24 | WP (C) - 24804/2 023 | R K MALLICK | C.O. | | Order Dtd. 2024-02- 01 | WRIT BRANCH -3 | (Se at No- 12) |
| 65 | 10873/2 024 | 05.02.20 24 | WP (C) - 24313/2 023 | MK PANI | C.O. | | Order Dtd. 2024-02- 01 | WRIT BRANCH -5 | (Se at No- 22) |
| 66 | 10874/2 024 | 05.02.20 24 | WP (C) - 24806/2 023 | R K MALLICK | C.O. | | Order Dtd. 2024-02- 01 | WRIT BRANCH -3 | (Se at No- 12) |
| 67 | 10875/2 024 | 05.02.20 24 | WP (C) - 24313/2 023 | RK MALLICK | C.O. | | Order Dtd. 2024-02- 01 | WRIT BRANCH -5 | (Se at No- 22) |
| 68 | 10876/2 024 | 05.02.20 24 | WP (C) - 24807/2 023 | R K MALLICK | C.O. | | Order Dtd. 2024-02- 01 | WRIT BRANCH -3 | (Se at No- 12) |
| 69 | 10877/2 024 | 05.02.20 24 | WP (C) - 24315/2 023 | RK MALLICK | C.O. | | Order Dtd. 2024-02- 01 | WRIT BRANCH -5 | (Se at No- 22) |
| 70 | 10878/2 024 | 05.02.20 24 | WP (C) - 24808/2 023 | R K MALLICK | C.O. | | Order Dtd. 2024-02- 01 | WRIT BRANCH -3 | (Se at No- 12) |
| 71 | 10879/2 024 | 05.02.20 24 | WP (C) - 24809/2 023 | R K MALLICK | C.O. | | Order Dtd. 2024-02- 01 | WRIT BRANCH -3 | (Se at No- 12) |
| 72 | 10880/2 024 | 05.02.20 24 | WP (C) - 24365/2 | S SAMAL | C.O. | | Order Dtd. 2024-02- 01 | WRIT BRANCH | (Se at |

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| | | | 023 | | | | | -5 | No-22) |
| 73 | 10881/2 024 | 05.02.20 24 | WP (C) - 24810/2 023 | R K MALLICK | C.O. | | Order Dtd. 2024-02- 01 | WRIT BRANCH -3 | (Se at No- 12) |
| 74 | 10882/2 024 | 05.02.20 24 | WP (C) - 24365/2 023 | RK MALLICK | C.O. | | Order Dtd. 2024-02- 01 | WRIT BRANCH -5 | (Se at No- 22) |
| 75 | 10883/2 024 | 05.02.20 24 | WP (C) - 24822/2 023 | S P SAHOO | C.O. | | Order Dtd. 2024-02- 01 | WRIT BRANCH -3 | (Se at No- 12) |
| 76 | 10884/2 024 | 05.02.20 24 | WP (C) - 24367/2 023 | S SAMAL | C.O. | | Order Dtd. 2024-02- 01 | WRIT BRANCH -5 | (Se at No- 22) |
| 77 | 10885/2 024 | 05.02.20 24 | WP (C) - 24367/2 023 | RK MALLICK | C.O. | | Order Dtd. 2024-02- 01 | WRIT BRANCH -5 | (Se at No- 22) |
| 78 | 10886/2 024 | 05.02.20 24 | WP (C) - 24369/2 023 | S SAMAL | C.O. | | Order Dtd. 2024-02- 01 | WRIT BRANCH -5 | (Se at No- 22) |
| 79 | 10887/2 024 | 05.02.20 24 | WP (C) - 24369/2 023 | RK MALLICK | C.O. | | Order Dtd. 2024-02- 01 | WRIT BRANCH -5 | (Se at No- 22) |
| 80 | 10888/2 024 | 05.02.20 24 | WP (C) - 24371/2 023 | S SAMAL | C.O. | | Order Dtd. 2024-02- 01 | WRIT BRANCH -5 | (Se at No- 22) |
| 81 | 10889/2 024 | 05.02.20 24 | WP (C) - 24371/2 023 | RK MALLICK | C.O. | | Order Dtd. 2024-02- 01 | WRIT BRANCH -5 | (Se at No- 22) |
| 82 | 10890/2 024 | 05.02.20 24 | WP (C) - 24372/2 023 | S SAMAL | C.O. | | Order Dtd. 2024-02- 01 | WRIT BRANCH -5 | (Se at No- 22) |
| 83 | 10891/2 024 | 05.02.20 24 | WP (C) - 24372/2 023 | RK MALLICK | C.O. | | Order Dtd. 2024-02- 01 | WRIT BRANCH -5 | (Se at No- 22) |
| 84 | 10892/2 024 | 05.02.20 24 | WP (C) - 24822/2 023 | R K MALLICK | C.O. | | Order Dtd. 2024-02- 01 | WRIT BRANCH -3 | (Se at No- 12) |
| 85 | 10893/2 | 05.02.20 | WP (C) - | PC DAS | C.O. | | Order Dtd. 2024-02- | WRIT | (Se |

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| | 024 | 24 | 24938/2 023 | | | | 01 | BRANCH -4 | at No- 17) |
| 86 | 10894/2 024 | 05.02.20 24 | WP (C) - 24938/2 023 | RK MALLICK | C.O. | | Order Dtd. 2024-02- 01 | WRIT BRANCH -4 | (Se at No- 17) |
| 87 | 10895/2 024 | 05.02.20 24 | WP (C) - 24939/2 023 | PC DAS | C.O. | | Order Dtd. 2024-02- 01 | WRIT BRANCH -4 | (Se at No- 17) |
| 88 | 10896/2 024 | 05.02.20 24 | WP (C) - 24939/2 023 | RK MALLICK | C.O. | | Order Dtd. 2024-02- 01 | WRIT BRANCH -4 | (Se at No- 17) |
| 89 | 10897/2 024 | 05.02.20 24 | WP (C) - 24940/2 023 | PC DAS | C.O. | | Order Dtd. 2024-02- 01 | WRIT BRANCH -4 | (Se at No- 17) |
| 90 | 10899/2 024 | 05.02.20 24 | WP (C) - 24940/2 023 | RK MALLICK | C.O. | | Order Dtd. 2024-02- 01 | WRIT BRANCH -4 | (Se at No- 17) |
| 91 | 10900/2 024 | 05.02.20 24 | WP (C) - 24982/2 023 | PK MISHRA | C.O. | | Order Dtd. 2024-02- 01 | WRIT BRANCH -4 | (Se at No- 17) |
| 92 | 10902/2 024 | 05.02.20 24 | WP (C) - 24982/2 023 | RK MALLICK | C.O. | | Order Dtd. 2024-02- 01 | WRIT BRANCH -4 | (Se at No- 17) |
| 93 | 10903/2 024 | 05.02.20 24 | WP (C) - 25407/2 023 | RK MALLICK | C.O. | | Order Dtd. 2024-02- 01 | WRIT BRANCH -1 | (Se at No- 3) |
| 94 | 10904/2 024 | 05.02.20 24 | WP (C) - 26523/2 023 | R K MALLICK | C.O. | | Order Dtd. 2024-02- 01 | WRIT BRANCH -5 | (Se at No- 21) |
| 95 | 10905/2 024 | 05.02.20 24 | WP (C) - 26017/2 023 | RK MALLICK | C.O. | | Order Dtd. 2024-02- 01 | WRIT BRANCH -7 | (Se at No- 48) |
| 96 | 10906/2 024 | 05.02.20 24 | WP (C) - 26017/2 023 | S SAMAL | C.O. | | Order Dtd. 2024-02- 01 | WRIT BRANCH -7 | (Se at No- 48) |
| 97 | 10907/2 024 | 05.02.20 24 | WP (C) - 26714/2 023 | SUBAS SAMAL | C.O. | | Order Dtd. 2024-02- 01 | WRIT BRANCH -8 | (Se at No- 42) |

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| 98 | 10908/2 024 | 05.02.20 24 | WP (C) - 26714/2 023 | R K MALLICK | C.O. | | Order Dtd. 2024-02- 01 | WRIT BRANCH -8 | (Se at No- 42) |
| 99 | 10909/2 024 | 05.02.20 24 | WP (C) - 27302/2 023 | S K RATH | C.O. | | Order Dtd. 2024-02- 01 | WRIT BRANCH -6 | (Se at No- 25) |
| 10 0 | 10910/2 024 | 05.02.20 24 | WP (C) - 27302/2 023 | R K MALLICK | C.O. | | Order Dtd. 2024-02- 01 | WRIT BRANCH -6 | (Se at No- 25) |
| 10 1 | 10913/2 024 | 05.02.20 24 | WP (C) - 27304/2 023 | S K RATH | C.O. | | Order Dtd. 2024-02- 01 | WRIT BRANCH -6 | (Se at No- 25) |
| 10 2 | 10915/2 024 | 05.02.20 24 | WP (C) - 27304/2 023 | R K MALLICK | C.O. | | Order Dtd. 2024-02- 01 | WRIT BRANCH -6 | (Se at No- 25) |
| 10 3 | 10917/2 024 | 05.02.20 24 | WP (C) - 27306/2 023 | S K RATH | C.O. | | Order Dtd. 2024-02- 01 | WRIT BRANCH -6 | (Se at No- 25) |
| 10 4 | 10918/2 024 | 05.02.20 24 | WP (C) - 27306/2 023 | R K MALLICK | C.O. | | Order Dtd. 2024-02- 01 | WRIT BRANCH -6 | (Se at No- 25) |
| 10 5 | 10919/2 024 | 05.02.20 24 | WP (C) - 27307/2 023 | S K RATH | C.O. | | Order Dtd. 2024-02- 01 | WRIT BRANCH -6 | (Se at No- 25) |
| 10 6 | 10920/2 024 | 05.02.20 24 | WP (C) - 27307/2 023 | R K MALLICK | C.O. | | Order Dtd. 2024-02- 01 | WRIT BRANCH -6 | (Se at No- 25) |
| 10 7 | 10921/2 024 | 05.02.20 24 | WP (C) - 27705/2 023 | R K MALLICK | C.O. | | Order Dtd. 2024-02- 01 | WRIT BRANCH -2 | (Se at No- 45) |
| 10 8 | 10922/2 024 | 05.02.20 24 | WP (C) - 27827/2 023 | R K MALLICK | C.O. | | Order Dtd. 2024-02- 01 | WRIT BRANCH -3 | (Se at No- 28) |
| 10 9 | 10924/2 024 | 05.02.20 24 | WP (C) - 27754/2 023 | P CH DAS | C.O. | | Order Dtd. 2024-02- 01 | WRIT BRANCH -2 | (Se at No- 45) |
| 11 0 | 10926/2 024 | 05.02.20 24 | WP (C) - 27754/2 023 | P CH DAS | C.O. | | Order Dtd. 2024-02- 01 | WRIT BRANCH -2 | (Se at No- |

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| 11 1 | 10927/2 024 | 05.02.20 24 | CONTC- 348/202 4 | D SAMAL | C.O. | | | | (Se at No- 45) |
| 11 2 | 10928/2 024 | 05.02.20 24 | WP (C) - 27754/2 023 | R K MALLICK | C.O. | Order Dtd. 2024-02- 01 | WRIT BRANCH -2 | (Se at No- 45) | |
| 11 3 | 10929/2 024 | 05.02.20 24 | CONTC- 349/202 4 | D SAMAL | C.O. | | | (Se at No- 45) | |
| 11 4 | 10930/2 024 | 05.02.20 24 | WP (C) - 27752/2 023 | P CH DAS | C.O. | Order Dtd. 2024-02- 01 | WRIT BRANCH -2 | (Se at No- 45) | |
| 11 5 | 10931/2 024 | 05.02.20 24 | WP (C) - 27752/2 023 | R K MALLICK | C.O. | Order Dtd. 2024-02- 01 | WRIT BRANCH -2 | (Se at No- 45) | |
| 11 6 | 10932/2 024 | 05.02.20 24 | WP (C) - 1685/20 24 | T.R. DAS | C.O. | | WRIT BRANCH -7 | (Se at No- 5) | |
| 11 7 | 10933/2 024 | 05.02.20 24 | CONTC- 151/202 4 | A.K. DAS | C.O. | | | (Se at No- 5) | |
| 11 8 | 10934/2 024 | 05.02.20 24 | WP (C) - 1934/20 24 | S.P. PATtnAI K | C.O. | Order Dtd. 2024-02- 01 | WRIT BRANCH -2 | (Se at No- 6) | |
| 11 9 | 10935/2 024 | 05.02.20 24 | CONTC- 346/202 4 | D.SAMAL | C.O. | Order Dtd. 2024-02- 02 | | (Se at No- 6) | |
| 12 0 | 10936/2 024 | 05.02.20 24 | CONTC- 347/202 4 | D. SAMAL | C.O. | Order Dtd. 2024-02- 02 | | (Se at No- 6) | |
| 12 1 | 10937/2 024 | 05.02.20 24 | CONTC- 344/202 4 | D SAMAL | C.O. | | | (Se at No- 6) | |
| 12 2 | 10938/2 024 | 05.02.20 24 | CONTC- 343/202 4 | D. SAMAL | C.O. | Order Dtd. 2024-02- 02 | | (Se at No- 6) | |
| 12 3 | 10939/2 024 | 05.02.20 24 | CONTC- 282/202 | M.R. ROUTRAY | C.O. | Order Dtd. 2024-02- 02 | | (Se at | |

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| | | | 4 | | | | | | No-6) |
| 124 | 10940/2024 | 05.02.2024 | CONTC-288/2024 | M.R. ROUTRAY | C.O. | | | | (Se at No-6) |
| 125 | 10941/2024 | 05.02.2024 | CONTC-289/2024 | M.R. ROUTRAY | C.O. | | Order Dtd. 2024-02-02 | | (Se at No-6) |
| 126 | 10942/2024 | 05.02.2024 | CONTC-300/2024 | M.R. SAHOO | C.O. | | | | (Se at No-6) |
| 127 | 10943/2024 | 05.02.2024 | CONTC-305/2024 | D. SAMAL | C.O. | | Order Dtd. 2024-02-02 | CONTEMPT | (Se at No-7) |
| 128 | 10944/2024 | 05.02.2024 | CONTC-3146/2022 | A.K. DAS | C.O. | | | CONTEMPT | (Se at No-7) |
| 129 | 10945/2024 | 05.02.2024 | CONTC-237/2024 | M R ROUTRAY | C.O. | | Order Dtd. 2024-02-02 | | (Se at No-7) |
| 130 | 10946/2024 | 05.02.2024 | WP (C) - 2175/2024 | R CH ROUT | C.O. | | Order Dtd. 2024-02-02 | WRIT BRANCH -5 | (Se at No-32) |
| 131 | 10947/2024 | 05.02.2024 | WP (C) - 2075/2024 | M R SAHOO | C.O. | COU RT NO. 2 OLD | Order Dtd. 2024-02-02 | WRIT BRANCH -3 | (Se at No-12) |
| 132 | 10948/2024 | 05.02.2024 | BLAPL-3430/2023 | RAMESH CH. BHOI | C.O. | COU RT NO. 2 OLD | Order Dtd. 2024-02-02 | BAIL-1 | (Se at No-1) |
| 133 | 10949/2024 | 05.02.2024 | WP (C) - 2116/2024 | R K PATNAIK | C.O. | COU RT NO. 2 OLD | Order Dtd. 2024-02-02 | WRIT BRANCH -5 | (Se at No-32) |
| 134 | 10950/2024 | 05.02.2024 | WP (C) - 2204/2024 | G SUNDARA | C.O. | COU RT NO. 2 OLD | Order Dtd. 2024-02-02 | WRIT BRANCH -6 | (Se at No-16) |
| 135 | 10951/2024 | 05.02.2024 | WP (C) - | BISWAJI | C.O. | COU | Order Dtd. 2024-02- | WRIT | (Se |

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| 5 | 024 | 24 | 2263/2024 | T SAHOO | | RT NO. 2 OLD | 02 | BRANCH -6 | at No-16) |
| 136 | 10952/2024 | 05.02.2024 | WP (C) - 1844/2024 | AMIYA KU.SWAIN | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-02-02 | WRIT BRANCH -1 | (Se at No-2) |
| 137 | 10954/2024 | 05.02.2024 | CRLMC-121/2024 | SANGRAM DAS | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-02-02 | CRIMINAL MISC | (Se at No-2) |
| 138 | 10955/2024 | 05.02.2024 | WP (C) - 24810/2023 | JYOTIRANJAN SAHOO | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-02-01 | WRIT BRANCH -3 | (Se at No-12) |
| 139 | 10956/2024 | 05.02.2024 | CRLMC-5526/2023 | L D SAHOO A | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-02-02 | CRIMINAL MISC | (Se at No-1) |
| 140 | 10957/2024 | 05.02.2024 | CRLMC-4154/2023 | SAMIR BARIK | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-02-01 | CRIMINAL MISC | (Se at No-7) |
| 141 | 10958/2024 | 05.02.2024 | CRLMC-93/2024 | SANJIB KUMAR BHANJADEO | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-02-01 | | (Se at No-7) |
| 142 | 10959/2024 | 05.02.2024 | CRLMC-2953/2023 | SAMIR BARIK | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-02-01 | CRIMINAL MISC | (Se at No-2) |
| 143 | 10960/2024 | 05.02.2024 | CONTC-304/2024 | DILLIP SAMAL | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-02-02 | | (Se at No-2) |
| 144 | 10961/2024 | 05.02.2024 | CRLMC-171/2024 | SUSANTA SEKHAR MOHAPATRA | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-02-01 | CRIMINAL MISC | (Se at No-2) |
| 145 | 10962/2024 | 05.02.2024 | CRLMC-161/2024 | SATYAPRIYA SAMANTA | C.O. | COURT NO. | Order Dtd. 2024-02-01 | CRIMINAL MISC | (Se at No- |

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| | | | | | | 2 OLD | | | 2) |
| 14 6 | 10963/2 024 | 05.02.20 24 | CRLMC- 3510/20 23 | S C DAS | C.O. | COU RT NO. 15 | Order Dtd. 2024-01- 02 | CRIMIN AL MISC | (Se at No- 2) |
| 14 7 | 10965/2 024 | 05.02.20 24 | CRLMC- 4162/20 23 | K C PANDA | C.O. | COU RT NO. 15 | Order Dtd. 2024-02- 20 | CRIMIN AL MISC | (Se at No- 7) |
| 14 8 | 10966/2 024 | 05.02.20 24 | CRLMC- 4341/20 23 | K SAHOO | C.O. | COU RT NO. 15 | Order Dtd. 2024-03- 06 | CRIMIN AL MISC | (Se at No- 2) |
| 14 9 | 10967/2 024 | 05.02.20 24 | CRLMC- 4340/20 23 | K SAHOO | C.O. | COU RT NO. 15 | Order Dtd. 2024-03- 06 | CRIMIN AL MISC | (Se at No- 2) |
| 15 0 | 10968/2 024 | 05.02.20 24 | CRLMC- 136/202 4 | M R SAHOO | C.O. | COU RT NO. 15 | Order Dtd. 2024-02- 02 | CRIMIN AL MISC | (Se at No- 2) |
| 15 1 | 10969/2 024 | 05.02.20 24 | CONTC- 306/202 4 | DILLIP SAMAL | C.O. | COU RT NO. 15 | Order Dtd. 2024-02- 02 | CONTEM PT | (Se at No- 7) |
| 15 2 | 10970/2 024 | 05.02.20 24 | WP (C) - 17266/2 023 | NIRANJA N ROUT | C.O. | COU RT NO. 3 OLD | Order Dtd. 2024-01- 25 | WRIT BRANCH (DIVIS ION BENCH- 1) | (Se at No- 107) |
| 15 3 | 10971/2 024 | 05.02.20 24 | WP (C) - 17254/2 023 | N. ROUT | C.O. | COU RT NO. 3 OLD | Order Dtd. 9999-12- 31 | WRIT BRANCH (DIVIS ION BENCH- 1) | (Se at No- 107) |
| 15 4 | 10972/2 024 | 05.02.20 24 | WP (C) - 17264/2 023 | NIRANJA N ROUT | C.O. | COU RT NO. 3 OLD | Order Dtd. 2024-01- 26 | WRIT BRANCH (DIVIS ION BENCH- 1) | (Se at No- 107) |
| 15 5 | 10974/2 024 | 05.02.20 24 | CONTC- 313/202 4 | S.P. SAHOO | C.O. | COU RT NO. 3 OLD | Order Dtd. 2024-02- 02 | | (Se at No- 107) |
| 15 6 | 10975/2 024 | 05.02.20 24 | WP (C) - 17272/2 023 | NIRANJA N ROUT | C.O. | COU RT NO. 25 | Order Dtd. 2024-01- 25 | WRIT BRANCH (DIVIS | (Se at No- |

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| 15 7 | 10977/2 024 | 05.02.20 24 | CONTC- 321/202 4 | M/S. PRAHALL AD CHANDRA DAS | C.O. | COU RT NO. 3 OLD | Order Dtd. 2024-02- 02 | | (Se at No- 107) |
| 15 8 | 10978/2 024 | 05.02.20 24 | CRLMC- 63/2024 | K K NATH | C.O. | COU RT NO. 3 OLD | Order Dtd. 2024-02- 02 | | (Se at No- 107) |
| 15 9 | 10979/2 024 | 05.02.20 24 | CONTC- 322/202 4 | M/S. PRAHALL AD CHANDRA DAS | C.O. | COU RT NO. 3 OLD | Order Dtd. 2024-02- 02 | | (Se at No- 107) |
| 16 0 | 10980/2 024 | 05.02.20 24 | CONTC- 328/202 4 | A.K. JATI | C.O. | COU RT NO. 3 OLD | Order Dtd. 2024-02- 02 | | (Se at No- 107) |
| 16 1 | 10981/2 024 | 05.02.20 24 | CRLMC- 4115/20 23 | R K BARIK | C.O. | COU RT NO. 3 OLD | Order Dtd. 2024-02- 02 | CRIMIN AL MISC | (Se at No- 7) |
| 16 2 | 10982/2 024 | 05.02.20 24 | CONTC- 280/202 4 | M.R. ROUTRAY | C.O. | COU RT NO. 3 OLD | Order Dtd. 2024-02- 02 | | (Se at No- 7) |
| 16 3 | 10983/2 024 | 05.02.20 24 | CRLMC- 5071/20 23 | P K MOHANTY | C.O. | COU RT NO. 3 OLD | Order Dtd. 2024-02- 02 | CRIMIN AL MISC | (Se at No- 2) |
| 16 4 | 10984/2 024 | 05.02.20 24 | CONTC- 279/202 4 | B. DAS | C.O. | COU RT NO. 3 OLD | Order Dtd. 2024-02- 02 | | (Se at No- 2) |
| 16 5 | 10985/2 024 | 05.02.20 24 | CRLMC- 4044/20 23 | B L PATI | C.O. | COU RT NO. 3 OLD | Order Dtd. 2024-02- 02 | CRIMIN AL MISC | (Se at No- 3) |
| 16 6 | 10986/2 024 | 05.02.20 24 | CRLMC- 74/2024 | P K MISHRA | C.O. | COU RT NO. 3 | Order Dtd. 2024-02- 02 | | (Se at No- 3) |

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| 167 | 10987/2024 | 05.02.2024 | CONTC-276/2024 | M.R. ROUTRAY | C.O. | COURT NO. 3 OLD | Order Dtd. 2024-02-02 | | (Seat No-3) |
| 168 | 10988/2024 | 05.02.2024 | CRLMC-74/2024 | K K SAHOO | C.O. | COURT NO. 3 OLD | Order Dtd. 2024-02-02 | | (Seat No-3) |
| 169 | 10989/2024 | 05.02.2024 | BLAPL-13417/2023 | A.K. NAYAK | C.O. | COURT NO. 3 OLD | Order Dtd. 2024-02-02 | BAIL-2 | (Seat No-8) |
| 170 | 10990/2024 | 05.02.2024 | CRLMC-3074/2023 | R C MALLICK | C.O. | COURT NO. 15 | Order Dtd. 2024-03-05 | CRIMINAL MISC | (Seat No-4) |
| 171 | 10991/2024 | 05.02.2024 | WP (C) - 41729/2023 | S. CH. DASH | C.O. | COURT NO. 15 | Order Dtd. 2024-02-02 | WRIT BRANCH (DIVISION BENCH-1) | (Seat No-101) |
| 172 | 10992/2024 | 05.02.2024 | RSA-81/2016 | PITABAS NAYAK | C.O. | COURT NO. 7 | Order Dtd. 2024-03-20 | SECOND APPEAL | (Seat No-6) |
| 173 | 10993/2024 | 05.02.2024 | ABLAPL-12239/2023 | N.K. ROUT | C.O. | COURT NO. 7 | Order Dtd. 2024-02-02 | BAIL-1 | (Seat No-5) |
| 174 | 10994/2024 | 05.02.2024 | ABLAPL-14631/2023 | R.P. DAS | C.O. | COURT NO. 2 | Order Dtd. 2024-02-12 | BAIL-1 | (Seat No-5) |
| 175 | 10995/2024 | 05.02.2024 | ABLAPL-9096/2023 | M. DAS | C.O. | COURT NO. 2 | Order Dtd. 2024-02-01 | BAIL-2 | (Seat No-11) |
| 176 | 10996/2024 | 05.02.2024 | ABLAPL-8889/2023 | C.K. BARIK | C.O. | COURT NO. 2 | Order Dtd. 2024-02-01 | BAIL-2 | (Seat No-10) |
| 177 | 10997/2024 | 05.02.2024 | ABLAPL-8889/2023 | P.K. SWAIN | C.O. | COURT NO. 2 | Order Dtd. 2024-02-01 | BAIL-2 | (Seat No-10) |
| 178 | 10998/2024 | 05.02.2024 | ABLAPL- | C.K. | C.O. | COU | Order Dtd. 2024-02- | BAIL-2 | (Se |

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| 8 | 024 | 24 | 8889/2023 | BARIK | | RT NO. 2 | 01 | | at No-10) |
| 179 | 10999/2024 | 05.02.2024 | CRLMP-44/2024 | BYOMAKE SH TRIPATHY | C.O. | COURT NO. 2 | Order Dtd. 2024-02-01 | WRIT BRANCH -7 | (Se at No-10) |
| 180 | 11000/2024 | 05.02.2024 | CRLMP-43/2024 | BYOMAKE SH TRIPATHY | C.O. | COURT NO. 2 | Order Dtd. 2024-02-01 | WRIT BRANCH -7 | (Se at No-10) |
| 181 | 11001/2024 | 05.02.2024 | CRLMP-42/2024 | BYOMAKE SH TRIPATHY | C.O. | COURT NO. 2 | Order Dtd. 2024-02-01 | WRIT BRANCH -7 | (Se at No-10) |
| 182 | 11002/2024 | 05.02.2024 | CRLMP-2455/2023 | BYOMAKE SH TRIPATHY | C.O. | COURT NO. 2 | Order Dtd. 2024-02-01 | WRIT BRANCH -8 | (Se at No-39) |
| 183 | 11003/2024 | 05.02.2024 | WP (C) - 2096/2024 | T. SWAIN | C.O. | COURT NO. 2 | Order Dtd. 2024-02-01 | WRIT BRANCH -3 | (Se at No-12) |
| 184 | 11005/2024 | 05.02.2024 | WP (C) - 2064/2024 | A. MOHANTY | C.O. | COURT NO. 20 | Order Dtd. 2024-05-08 | WRIT BRANCH -3 | (Se at No-12) |
| 185 | 11007/2024 | 05.02.2024 | WP (C) - 8870/2012 | M. BARAL | C.O. | COURT NO. 20 | Order Dtd. 2024-02-26 | WRIT BRANCH -1 | (Se at No-3) |
| 186 | 11008/2024 | 05.02.2024 | WP (C) - 2121/2024 | N.K. ROUT | C.O. | COURT NO. 20 | | WRIT BRANCH -5 | (Se at No-32) |
| 187 | 11009/2024 | 05.02.2024 | WP (C) - 2157/2024 | M. BALAKRISHNA RAO | C.O. | COURT NO. 20 | Order Dtd. 2024-04-29 | WRIT BRANCH -5 | (Se at No-32) |
| 188 | 11010/2024 | 05.02.2024 | WP (C) - 2186/2024 | P.K. NAYAK | C.O. | COURT NO. 20 | Order Dtd. 2024-02-02 | WRIT BRANCH -5 | (Se at No-32) |
| 189 | 11011/2024 | 05.02.2024 | WP (C) - 2259/2024 | P. BHAGAT | C.O. | COURT NO. 20 | Order Dtd. 2024-02-02 | WRIT BRANCH -6 | (Se at No-16) |
| 190 | 11012/2024 | 05.02.2024 | WP (C) - 33873/2023 | A. PATTANAIK | C.O. | COURT NO. 20 | Order Dtd. 2023-11-21 | WRIT BRANCH -6 | (Se at No-36) |

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| 19 1 | 11013/2 024 | 05.02.20 24 | CRLMC- 5247/20 23 | S K DAS | C.O. | COU RT NO. 20 | Order Dtd. 2024-02- 01 | CRIMIN AL MISC | (Se at No- 5) |
| 19 2 | 11014/2 024 | 05.02.20 24 | CMP- 1505/20 23 | A. MOHANTY | C.O. | COU RT NO. 20 | Order Dtd. 2024-02- 02 | WRIT BRANCH -4 | (Se at No- 19) |
| 19 3 | 11015/2 024 | 05.02.20 24 | CRLMC- 5223/20 23 | BALARAM SINGH | C.O. | COU RT NO. 20 | Order Dtd. 2024-02- 01 | CRIMIN AL MISC | (Se at No- 5) |
| 19 4 | 11016/2 024 | 05.02.20 24 | BLAPL- 12675/2 023 | SAKTI PRASAD DAS | C.O. | COU RT NO. 20 | Order Dtd. 2024-02- 02 | BAIL-1 | (Se at No- 6) |
| 19 5 | 11017/2 024 | 05.02.20 24 | CMP- 1502/20 23 | S. BARDHAN | C.O. | COU RT NO. 20 | Order Dtd. 2024-02- 02 | WRIT BRANCH -4 | (Se at No- 19) |
| 19 6 | 11018/2 024 | 05.02.20 24 | CRLMC- 5234/20 23 | TAPAN KU. NAYAK | C.O. | COU RT NO. 20 | Order Dtd. 2024-02- 01 | CRIMIN AL MISC | (Se at No- 5) |
| 19 7 | 11019/2 024 | 05.02.20 24 | CMP- 37/2024 | J.P. KAR | C.O. | COU RT NO. 20 | Order Dtd. 2024-02- 02 | WRIT BRANCH -6 | (Se at No- 54) |
| 19 8 | 11020/2 024 | 05.02.20 24 | CRLMC- 5234/20 23 | TAPAN KU. NAYAK | C.O. | COU RT NO. 20 | Order Dtd. 2024-02- 01 | CRIMIN AL MISC | (Se at No- 5) |
| 19 9 | 11021/2 024 | 05.02.20 24 | MACA- 539/202 2 | PK PARIDA | C.O. | COU RT NO. 20 | Order Dtd. 2024-02- 01 | MISC. APPEAL SEC. | (Se at No- 1) |
| 20 0 | 11022/2 024 | 05.02.20 24 | CRLMC- 3053/20 23 | S. MOHANTY | C.O. | COU RT NO. 20 | Order Dtd. 2024-02- 02 | CRIMIN AL MISC | (Se at No- 4) |
| 20 1 | 11023/2 024 | 05.02.20 24 | MACA- 539/202 2 | SB ZEN | C.O. | COU RT NO. 20 | Order Dtd. 2024-02- 01 | MISC. APPEAL SEC. | (Se at No- 1) |
| 20 2 | 11024/2 024 | 05.02.20 24 | CRLMC- 5099/20 23 | M.N. MOHANTY | C.O. | COU RT NO. 20 | Order Dtd. 2024-02- 02 | CRIMIN AL MISC | (Se at No- 2) |
| 20 3 | 11025/2 024 | 05.02.20 24 | MACA- 591/202 3 | RP BHAGAT | C.O. | COU RT NO. | Order Dtd. 2024-02- 01 | MISC. APPEAL SEC. | (Se at No- |

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| | | | | | | 20 | | | 1) |
| 204 | 11026/2024 | 05.02.2024 | MACA-591/2023 | SR OJHA | C.O. | COURT NO. 20 | Order Dtd. 2024-02-01 | MISC. APPEAL SEC. | (Seat No-1) |
| 205 | 11027/2024 | 05.02.2024 | CRLMC-3964/2023 | J.D. MUDULI | C.O. | COURT NO. 15 | Order Dtd. 2024-03-04 | CRIMINAL MISC | (Seat No-6) |
| 206 | 11028/2024 | 05.02.2024 | WP (C) - 2015/2024 | SK SWAIN | C.O. | COURT NO. 15 | Order Dtd. 2024-02-01 | WRIT BRANCH -3 | (Seat No-12) |
| 207 | 11029/2024 | 05.02.2024 | CRLMC-4025/2023 | G. SUNDARA | C.O. | COURT NO. 15 | Order Dtd. 2024-02-02 | CRIMINAL MISC | (Seat No-3) |
| 208 | 11030/2024 | 05.02.2024 | WP (C) - 13075/2016 | PC CHHINCHANI | C.O. | COURT NO. 10 | Order Dtd. 2024-02-01 | WRIT BRANCH -7 | (Seat No-10) |
| 209 | 11031/2024 | 05.02.2024 | CRLMC-5376/2023 | A.T. NAYAK | C.O. | COURT NO. 10 | Order Dtd. 2024-02-01 | | (Seat No-10) |
| 210 | 11032/2024 | 05.02.2024 | CRLMC-5286/2023 | A. DAS | C.O. | COURT NO. 10 | Order Dtd. 2024-02-01 | CRIMINAL MISC | (Seat No-5) |
| 211 | 11033/2024 | 05.02.2024 | CRLMC-4007/2023 | A. MOHANTY | C.O. | COURT NO. 10 | Order Dtd. 2024-02-02 | CRIMINAL MISC | (Seat No-3) |
| 212 | 11034/2024 | 05.02.2024 | CRLMC-4024/2023 | S. NAYAK | C.O. | COURT NO. 10 | Order Dtd. 2024-02-02 | CRIMINAL MISC | (Seat No-3) |
| 213 | 11035/2024 | 05.02.2024 | CRLMC-4006/2023 | A. DAS | C.O. | COURT NO. 10 | Order Dtd. 2024-02-02 | CRIMINAL MISC | (Seat No-3) |
| 214 | 11036/2024 | 05.02.2024 | CRLMC-3794/2023 | ASHOK KUMAR SAHOO | C.O. | COURT NO. 10 | Order Dtd. 2024-02-01 | CRIMINAL MISC | (Seat No-4) |
| 215 | 11037/2024 | 05.02.2024 | WP (C) - 12552/2023 | SURENDRA KUMAR SAHOO | C.O. | COURT NO. 10 | Order Dtd. 2024-02-02 | WRIT BRANCH -2 | (Seat No-9) |
| 216 | 11038/2024 | 05.02.2024 | WP (C) - 16052/2 | S. SATPATH | C.O. | COURT | Order Dtd. 2024-02-02 | WRIT BRANCH | (Seat |

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| | | | 022 | Y | | NO. 10 | | -6 | No- 26) |
| 21 7 | 11039/2 024 | 05.02.20 24 | WP (C) - 7432/20 19 | B.K. SWAIN | C.O. | COU RT NO. 10 | Order Dtd. 2024-02- 01 | WRIT BRANCH -6 | (Se at No- 25) |
| 21 8 | 11040/2 024 | 05.02.20 24 | WP (C) - 2043/20 21 | S. SATPATH Y | C.O. | COU RT NO. 10 | Order Dtd. 2024-02- 02 | WRIT BRANCH -7 | (Se at No- 18) |
| 21 9 | 11042/2 024 | 05.02.20 24 | WP (C) - 23238/2 020 | M.R. ROUTRAY | C.O. | COU RT NO. 10 | Order Dtd. 2024-02- 02 | WRIT BRANCH -7 | (Se at No- 15) |
| 22 0 | 11044/2 024 | 05.02.20 24 | WP (C) - 6214/20 20 | M.R. ROUTRAY | C.O. | COU RT NO. 10 | Order Dtd. 2024-02- 02 | WRIT BRANCH -5 | (Se at No- 20) |
| 22 1 | 11048/2 024 | 05.02.20 24 | WP (C) - 17230/2 023 | B. S. SWAIN | C.O. | COU RT NO. 10 | Order Dtd. 2024-01- 29 | WRIT BRANCH -4 | (Se at No- 38) |
| 22 2 | 11050/2 024 | 05.02.20 24 | WP (C) - 19763/2 019 | S. DAS | C.O. | COU RT NO. 10 | Order Dtd. 2024-02- 01 | WRIT BRANCH -2 | (Se at No- 7) |
| 22 3 | 11051/2 024 | 05.02.20 24 | WP (C) - 2777/20 22 | A. SAHOO | C.O. | COU RT NO. 10 | Order Dtd. 2024-02- 02 | WRIT BRANCH -1 | (Se at No- 1) |
| 22 4 | 11052/2 024 | 05.02.20 24 | WP (C) - 273/202 4 | P.K.MIS HRA | C.O. | COU RT NO. 23 | Order Dtd. 2024-02- 02 | WRIT BRANCH -1 | (Se at No- 49) |
| 22 5 | 11053/2 024 | 05.02.20 24 | WP (C) - 272/202 4 | P.K.MIS HRA | C.O. | COU RT NO. 23 | Order Dtd. 2024-02- 02 | WRIT BRANCH -1 | (Se at No- 49) |
| 22 6 | 11056/2 024 | 05.02.20 24 | BLAPL- 14629/2 023 | M K SWAIN | C.O. | COU RT NO. 23 | Order Dtd. 2024-02- 02 | BAIL-2 | (Se at No- 8) |
| 22 7 | 11057/2 024 | 05.02.20 24 | BLAPL- 14628/2 023 | M K SWAIN | C.O. | COU RT NO. 23 | Order Dtd. 2024-02- 02 | BAIL-2 | (Se at No- 8) |
| 22 8 | 11058/2 024 | 05.02.20 24 | WP (C) - 2139/20 24 | M K PANI | C.O. | COU RT NO. 23 | Order Dtd. 2024-02- 02 | WRIT BRANCH -5 | (Se at No- 32) |
| 22 | 11059/2 | 05.02.20 | WP (C) - | PRAFULL | C.O. | COU | Order Dtd. 2024-02- | WRIT | (Se |

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| 9 | 024 | 24 | 9179/20 22 | A KUMAR MAHAPAT RA | | RT NO. 23 | 01 | BRANCH -2 | at No- 34) |
| 23 0 | 11060/2 024 | 05.02.20 24 | WP (C) - 18929/2 022 | K. PARIDA | C.O. | COU RT NO. 23 | Order Dtd. 2024-02- 01 | WRIT BRANCH -3 | (Se at No- 33) |
| 23 1 | 11061/2 024 | 05.02.20 24 | WP (C) - 10857/2 018 | B.K. SWAIN | C.O. | COU RT NO. 23 | Order Dtd. 2024-02- 02 | WRIT BRANCH -3 | (Se at No- 11) |
| 23 2 | 11062/2 024 | 05.02.20 24 | WP (C) - 6027/20 20 | B.K. SWAIN | C.O. | COU RT NO. 23 | Order Dtd. 2024-02- 02 | WRIT BRANCH -2 | (Se at No- 6) |
| 23 3 | 11063/2 024 | 05.02.20 24 | WP (C) - 39681/2 021 | C.R. NAYAK | C.O. | COU RT NO. 23 | Order Dtd. 2024-02- 02 | WRIT BRANCH -8 | (Se at No- 40) |
| 23 4 | 11064/2 024 | 05.02.20 24 | CMP- 1512/20 23 | JYOTI PRAKASH KAR | C.O. | COU RT NO. 23 | Order Dtd. 2024-02- 02 | WRIT BRANCH -4 | (Se at No- 19) |
| 23 5 | 11065/2 024 | 05.02.20 24 | WP (C) - 41004/2 021 | B.K. SWAIN | C.O. | COU RT NO. 23 | Order Dtd. 2024-02- 02 | WRIT BRANCH -4 | (Se at No- 38) |
| 23 6 | 11067/2 024 | 05.02.20 24 | CMP- 1509/20 23 | SUBAS SAMAL | C.O. | COU RT NO. 23 | Order Dtd. 2024-02- 01 | WRIT BRANCH -4 | (Se at No- 19) |
| 23 7 | 11069/2 024 | 05.02.20 24 | CMP- 384/202 3 | S MOHARAN A | C.O. | COU RT NO. 20 | Order Dtd. 2023-05- 16 | WRIT BRANCH -8 | (Se at No- 41) |
| 23 8 | 11070/2 024 | 05.02.20 24 | WP (C) - 41643/2 021 | B.K. SWAIN | C.O. | COU RT NO. 20 | Order Dtd. 2024-02- 02 | WRIT BRANCH -5 | (Se at No- 23) |
| 23 9 | 11071/2 024 | 05.02.20 24 | RPFAM- 352/202 3 | BALARAM SINGH | C.O. | COU RT NO. 20 | Order Dtd. 2024-02- 02 | FIRST APPEAL | (Se at No- 5) |
| 24 0 | 11072/2 024 | 05.02.20 24 | WP (C) - 11682/2 021 | S. DAS | C.O. | COU RT NO. 20 | Order Dtd. 2024-02- 02 | WRIT BRANCH -4 | (Se at No- 37) |
| 24 1 | 11073/2 024 | 05.02.20 24 | RPFAM- 352/202 3 | BALARAM SINGH | C.O. | COU RT NO. 20 | Order Dtd. 2024-02- 02 | FIRST APPEAL | (Se at No- 5) |

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| 24 2 | 11074/2 024 | 05.02.20 24 | WP (C) - 14141/2 023 | AUROBIN DA SAHOO | C.O. | COU RT NO. 20 | Order Dtd. 2024-02- 02 | WRIT BRANCH -4 | (Se at No- 19) |
| 24 3 | 11075/2 024 | 05.02.20 24 | CRLMC- 4997/20 23 | R. SETHI | C.O. | COU RT NO. 20 | Order Dtd. 2024-02- 01 | CRIMIN AL MISC | (Se at No- 1) |
| 24 4 | 11076/2 024 | 05.02.20 24 | CMP- 1513/20 23 | A. KALASH | C.O. | COU RT NO. 20 | Order Dtd. 2024-02- 02 | WRIT BRANCH -4 | (Se at No- 19) |
| 24 5 | 11077/2 024 | 05.02.20 24 | RPFAM- 188/202 2 | A.K. SAHOO | C.O. | COU RT NO. 20 | Order Dtd. 2024-02- 02 | FIRST APPEAL | (Se at No- 7) |
| 24 6 | 11078/2 024 | 05.02.20 24 | RPFAM- 188/202 2 | P.K. PATRI | C.O. | COU RT NO. 20 | Order Dtd. 2024-02- 02 | FIRST APPEAL | (Se at No- 7) |
| 24 7 | 11079/2 024 | 05.02.20 24 | RPFAM- 3/2024 | P. BASTIA | C.O. | COU RT NO. 20 | Order Dtd. 2024-02- 02 | FIRST APPEAL | (Se at No- 4) |
| 24 8 | 11080/2 024 | 05.02.20 24 | WP (C) - 15737/2 020 | J.K. MOHANTY | C.O. | COU RT NO. 20 | Order Dtd. 2024-02- 01 | WRIT BRANCH -2 | (Se at No- 8) |
| 24 9 | 11081/2 024 | 05.02.20 24 | WP (C) - 6212/20 20 | M.R. ROUTRAY | C.O. | COU RT NO. 20 | Order Dtd. 2024-02- 02 | WRIT BRANCH -5 | (Se at No- 20) |
| 25 0 | 11082/2 024 | 05.02.20 24 | WP (C) - 9176/20 22 | PRAFULL A KUMAR MAHAPAT RA | C.O. | COU RT NO. 20 | Order Dtd. 2024-02- 01 | WRIT BRANCH -2 | (Se at No- 34) |
| 25 1 | 11083/2 024 | 05.02.20 24 | WP (C) - 3708/20 20 | B.K. SWAIN | C.O. | COU RT NO. 20 | Order Dtd. 2024-02- 02 | WRIT BRANCH -2 | (Se at No- 9) |
| 25 2 | 11084/2 024 | 05.02.20 24 | WP (C) - 9567/20 21 | M. NAIK | C.O. | COU RT NO. 20 | Order Dtd. 2024-02- 02 | WRIT BRANCH -1 | (Se at No- 2) |
| 25 3 | 11085/2 024 | 05.02.20 24 | WP (C) - 22761/2 015 | D.K. MOHANTY | C.O. | COU RT NO. 20 | Order Dtd. 2024-01- 30 | WRIT BRANCH -5 | (Se at No- 23) |
| 25 4 | 11086/2 024 | 05.02.20 24 | BLAPL- 14183/2 023 | BISWAJI T DAS | C.O. | COU RT NO. | Order Dtd. 2024-01- 29 | BAIL-1 | (Se at No- |

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| 255 | 11087/2024 | 05.02.2024 | WP (C) - 22761/2015 | K.C. SWAIN | C.O. | COURT NO. 20 | Order Dtd. 2024-01-30 | WRIT BRANCH -5 | (Seat No-23) |
| 256 | 11088/2024 | 05.02.2024 | WP (C) - 2781/2022 | A. SAHOO | C.O. | COURT NO. 20 | Order Dtd. 2024-02-01 | WRIT BRANCH -1 | (Seat No-1) |
| 257 | 11089/2024 | 05.02.2024 | WP (C) - 9471/2022 | K. PARIDA | C.O. | COURT NO. 20 | Order Dtd. 2024-02-01 | WRIT BRANCH -5 | (Seat No-47) |
| 258 | 11090/2024 | 05.02.2024 | CONTC-9311/2023 | M.R. SAHOO | C.O. | COURT NO. 1 | Order Dtd. 2024-02-16 | CONTEMP | (Seat No-8) |
| 259 | 11091/2024 | 05.02.2024 | WPC (OAC) - 3271/2017 | C. SAHU | C.O. | COURT NO. 1 | Order Dtd. 2024-02-02 | OA Branch | (Seat No-1) |
| 260 | 11092/2024 | 05.02.2024 | CRLMC-5184/2023 | M.K. MOHANTY | C.O. | COURT NO. 1 | Order Dtd. 2024-02-01 | CRIMINAL MISC | (Seat No-4) |
| 261 | 11093/2024 | 05.02.2024 | WP (C) - 40416/2023 | D.K. SAHU | C.O. | COURT NO. 1 | Order Dtd. 2024-02-02 | WRIT BRANCH -7 | (Seat No-5) |
| 262 | 11094/2024 | 05.02.2024 | CRLMC-5358/2023 | NIRANJAN ROUT | C.O. | COURT NO. 1 | Order Dtd. 2024-01-02 | | (Seat No-5) |
| 263 | 11095/2024 | 05.02.2024 | CRLMC-3288/2023 | PRABHAT KUMAR DAS | C.O. | COURT NO. 1 | Order Dtd. 2024-02-02 | CRIMINAL MISC | (Seat No-6) |
| 264 | 11096/2024 | 05.02.2024 | WP (C) - 13186/2014 | A K SAHOO | C.O. | COURT NO. 1 | Order Dtd. 2023-12-22 | WRIT BRANCH -5 | (Seat No-32) |
| 265 | 11098/2024 | 05.02.2024 | WP (C) - 13186/2014 | P K MOHANTY | C.O. | COURT NO. 1 | Order Dtd. 2023-12-22 | WRIT BRANCH -5 | (Seat No-32) |
| 266 | 11099/2024 | 05.02.2024 | WP (C) - 17269/2023 | NIRANJAN ROUT | C.O. | COURT NO. 3 OLD | Order Dtd. 9999-12-31 | WRIT BRANCH (DIVISION BENCH-1) | (Seat No-107) |

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| 267 | 11100/2024 | 05.02.2024 | WP (C) - 17260/2023 | NIRANJAN ROUT | C.O. | COURT NO. 3 OLD | Order Dtd. 2024-01-25 | WRIT BRANCH (DIVISION BENCH-1) | (Seat No-107) |
| 268 | 11101/2024 | 05.02.2024 | WP (C) - 17258/2023 | NIRANJAN ROUT | C.O. | COURT NO. 3 OLD | Order Dtd. 2024-01-25 | WRIT BRANCH (DIVISION BENCH-1) | (Seat No-107) |
| 269 | 11102/2024 | 05.02.2024 | WP (C) - 21795/2014 | JYOTIRANJAN SAHOO | C.O. | COURT NO. 3 OLD | Order Dtd. 2024-02-02 | WRIT BRANCH (DIVISION BENCH-2) | (Seat No-109) |
| 270 | 11103/2024 | 05.02.2024 | CRLMC-3863/2023 | SAHASRAJYOTI NANDA | C.O. | COURT NO. 3 OLD | Order Dtd. 2024-02-01 | CRIMINAL MISC | (Seat No-7) |
| 271 | 11104/2024 | 05.02.2024 | CRLMC-4625/2023 | A P MISHRA | C.O. | COURT NO. 3 OLD | Order Dtd. 2024-02-01 | | (Seat No-7) |
| 272 | 11105/2024 | 05.02.2024 | BLAPL-2955/2023 | BIKRAM BEHERA | C.O. | COURT NO. 3 OLD | Order Dtd. 2024-01-01 | BAIL-2 | (Seat No-9) |
| 273 | 11106/2024 | 05.02.2024 | WP (C) - 24280/2023 | PK MOHANTY | C.O. | COURT NO. 3 OLD | Order Dtd. 2024-02-01 | WRIT BRANCH -4 | (Seat No-46) |
| 274 | 11107/2024 | 05.02.2024 | SA-158/1998 | Y. DAS | C.O. | COURT NO. 3 OLD | Order Dtd. 2024-02-05 | | (Seat No-46) |
| 275 | 11108/2024 | 05.02.2024 | RSA-70/2006 | P.K. MISHRA | C.O. | COURT NO. 21 | Order Dtd. 2024-04-12 | SECOND APPEAL | (Seat No-4) |
| 276 | 11109/2024 | 05.02.2024 | CRLMP-86/2024 | R.K. DEHURY | C.O. | COURT NO. 21 | Order Dtd. 2024-02-02 | WRIT BRANCH -7 | (Seat No-10) |
| 277 | 11110/2024 | 05.02.2024 | CRLMP- | P K | C.O. | COU | Order Dtd. 2024-02- | WRIT | (Se |

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| 7 | 024 | 24 | 1242/2022 | MOHANTY | | RT NO. 21 | 02 | BRANCH -2 | at No-45) |
| 278 | 11111/2024 | 05.02.2024 | CRLMP-66/2024 | A.K. MOHANTY | C.O. | COURT NO. 21 | Order Dtd. 2024-02-02 | WRIT BRANCH -7 | (Se at No-10) |
| 279 | 11112/2024 | 05.02.2024 | CRLMP-59/2024 | JAYAKRISHNA MOHAPATRA | C.O. | COURT NO. 21 | Order Dtd. 2024-02-02 | WRIT BRANCH -7 | (Se at No-10) |
| 280 | 11113/2024 | 05.02.2024 | CRLMP-49/2024 | G. SAHOO | C.O. | COURT NO. 21 | Order Dtd. 2024-02-02 | WRIT BRANCH -7 | (Se at No-10) |
| 281 | 11114/2024 | 05.02.2024 | ABLAPL-5338/2023 | SARAT DASH | C.O. | COURT NO. 2 | Order Dtd. 2023-02-02 | BAIL-2 | (Se at No-10) |
| 282 | 11115/2024 | 05.02.2024 | CRLMP-47/2024 | BYOMAKESH TRIPATHY | C.O. | COURT NO. 2 | Order Dtd. 2024-02-02 | WRIT BRANCH -7 | (Se at No-10) |
| 283 | 11116/2024 | 05.02.2024 | CRLMP-46/2024 | BYOMAKESH TRIPATHY | C.O. | COURT NO. 2 | Order Dtd. 2024-02-02 | WRIT BRANCH -7 | (Se at No-10) |
| 284 | 11117/2024 | 05.02.2024 | ABLAPL-3826/2023 | J P KAR | C.O. | COURT NO. 2 | Order Dtd. 2024-02-02 | BAIL-1 | (Se at No-2) |
| 285 | 11118/2024 | 05.02.2024 | CRLMP-26/2024 | M.R. SAHOO | C.O. | COURT NO. 2 | Order Dtd. 2024-02-02 | WRIT BRANCH -7 | (Se at No-10) |
| 286 | 11119/2024 | 05.02.2024 | ABLAPL-1587/2023 | GANESH SAHOO | C.O. | COURT NO. 2 | Order Dtd. 2023-03-09 | BAIL-2 | (Se at No-8) |
| 287 | 11120/2024 | 05.02.2024 | CRLMP-2161/2023 | BRAJAMOCHAN SARANGI | C.O. | COURT NO. 2 | Order Dtd. 2024-02-02 | WRIT BRANCH -8 | (Se at No-40) |
| 288 | 11121/2024 | 05.02.2024 | ABLAPL-1536/2023 | GANESH SAHOO | C.O. | COURT NO. 2 | Order Dtd. 2023-03-06 | BAIL-2 | (Se at No-8) |
| 289 | 11122/2024 | 05.02.2024 | CRLMP-1978/2023 | M.R. SAHOO | C.O. | COURT NO. 2 | Order Dtd. 2024-02-02 | WRIT BRANCH -7 | (Se at No-15) |

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| 29 0 | 11123/2 024 | 05.02.20 24 | CRLMP- 1951/20 23 | M.K. PANI | C.O. | COU RT NO. 2 | Order Dtd. 2024-02- 02 | WRIT BRANCH -7 | (Se at No- 15) |
| 29 1 | 11124/2 024 | 05.02.20 24 | ABLAPL- 1519/20 23 | GANESH SAHOO | C.O. | COU RT NO. 2 | Order Dtd. 2023-03- 06 | BAIL-2 | (Se at No- 8) |
| 29 2 | 11125/2 024 | 05.02.20 24 | CRLMP- 1137/20 23 | A. MOHANTY | C.O. | COU RT NO. 2 | | WRIT BRANCH -7 | (Se at No- 5) |
| 29 3 | 11126/2 024 | 05.02.20 24 | CRLMP- 1163/20 23 | D. BARIK | C.O. | COU RT NO. 2 | Order Dtd. 2024-02- 02 | WRIT BRANCH -7 | (Se at No- 5) |
| 29 4 | 11127/2 024 | 05.02.20 24 | CRLMP- 1027/20 23 | J. SAHOO | C.O. | COU RT NO. 2 | Order Dtd. 2024-02- 02 | WRIT BRANCH -5 | (Se at No- 22) |
| 29 5 | 11128/2 024 | 05.02.20 24 | CRLMP- 2036/20 22 | SANTOSH KUMAR MAHANTY | C.O. | COU RT NO. 2 | Order Dtd. 2024-02- 02 | WRIT BRANCH -6 | (Se at No- 35) |
| 29 6 | 11129/2 024 | 05.02.20 24 | CRLMP- 972/202 3 | BYOMAKE SH TRIPATH Y | C.O. | COU RT NO. 2 | Order Dtd. 2024-02- 02 | WRIT BRANCH -6 | (Se at No- 16) |
| 29 7 | 11130/2 024 | 05.02.20 24 | CRLMP- 1419/20 22 | S K MOHANTY | C.O. | COU RT NO. 2 | Order Dtd. 2024-02- 02 | WRIT BRANCH -8 | (Se at No- 29) |
| 29 8 | 11131/2 024 | 05.02.20 24 | CRLMP- 2002/20 22 | SANTOSH KUMAR MAHANTY | C.O. | COU RT NO. 2 | Order Dtd. 2024-02- 02 | WRIT BRANCH -6 | (Se at No- 35) |
| 29 9 | 11132/2 024 | 05.02.20 24 | CRLMP- 421/202 3 | C R DAS | C.O. | COU RT NO. 2 | Order Dtd. 2024-02- 02 | WRIT BRANCH -6 | (Se at No- 26) |
| 30 0 | 11133/2 024 | 05.02.20 24 | CRLMP- 2018/20 22 | NIRANJA N MALLICK | C.O. | COU RT NO. 2 | Order Dtd. 2024-02- 02 | WRIT BRANCH -6 | (Se at No- 35) |
| 30 1 | 11134/2 024 | 05.02.20 24 | BLAPL- 130/202 4 | SAMIR BARIK | C.O. | COU RT NO. 2 | Order Dtd. 2024-01- 31 | | (Se at No- 35) |
| 30 2 | 11144/2 024 | 05.02.20 24 | BLAPL- 14606/2 023 | MADAN DAS | C.O. | COU RT NO. | Order Dtd. 2024-01- 30 | BAIL-2 | (Se at No- |

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| 303 | 11145/2024 | 05.02.2024 | WP (C) - 1298/2024 | UDAY KUMAR | C.O. | COURT NO. 2 | Order Dtd. 2024-01-25 | WRIT BRANCH -3 | (Se at No-11) |
| 304 | 11146/2024 | 05.02.2024 | CONTC-113/2024 | DEBIPRA SAD MOHANTY | C.O. | COURT NO. 10 | Order Dtd. 2024-02-23 | | (Se at No-11) |
| 305 | 11147/2024 | 05.02.2024 | ABLAPL-649/2024 | J PRADHAN | C.O. | COURT NO. 10 | Order Dtd. 2024-02-01 | | (Se at No-11) |
| 306 | 10774/2024 | 05.02.2024 | CRLMC-4625/2023 | MANAS RANJAN SAHOO | GENERAL | | Order Dtd. 2024-02-01 | | (Se at No-11) |
| 307 | 10776/2024 | 05.02.2024 | WP (C) - 25065/2022 | DEBENDRA BEHERA | GENERAL | | Order Dtd. 2024-01-17 | WRIT BRANCH -8 | (Se at No-39) |
| 308 | 10778/2024 | 05.02.2024 | WP (C) - 1491/2024 | DEBENDRA BEHERA | GENERAL | | Order Dtd. 2024-01-29 | WRIT BRANCH -5 | (Se at No-22) |
| 309 | 10781/2024 | 05.02.2024 | CRLA-252/2011 | CLARA D SOUZA | GENERAL | | Order Dtd. 2023-11-01 | CRIMINAL APPEAL | (Se at No-11) |
| 310 | 10810/2024 | 05.02.2024 | WA-555/2023 | SANJAYA KUMAR BEHERA | GENERAL | | Order Dtd. 2023-11-16 | WRIT APPEAL | (Se at No-6) |
| 311 | 10814/2024 | 05.02.2024 | WA-64/2023 | SANJAYA KUMAR BEHERA | GENERAL | | Order Dtd. 2023-11-16 | WRIT APPEAL | (Se at No-7) |
| 312 | 10817/2024 | 05.02.2024 | WA-556/2023 | SANJAYA KUMAR BEHERA | GENERAL | | Order Dtd. 2023-11-16 | WRIT APPEAL | (Se at No-6) |
| 313 | 10821/2024 | 05.02.2024 | WA-687/2023 | SANJAYA KUMAR BEHERA | GENERAL | | Order Dtd. 2023-11-16 | WRIT APPEAL | (Se at No-1) |
| 314 | 10825/2024 | 05.02.2024 | WA-690/2023 | SANJAYA KUMAR BEHERA | GENERAL | | Order Dtd. 2023-11-16 | WRIT APPEAL | (Se at No-1) |
| 315 | 10898/2024 | 05.02.2024 | WA-688/2023 | SANJAYA KUMAR | GENERAL | | Order Dtd. 2023-11-16 | WRIT APPEAL | (Se at |

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| | | | 3 | BEHERA | | | | | No-1) |
| 316 | 10901/2024 | 05.02.2024 | WA-692/2023 | SANJAYA KUMAR BEHERA | GENERAL | | Order Dtd. 2023-11-16 | WRIT APPEAL | (Seat No-1) |
| 317 | 10911/2024 | 05.02.2024 | WA-927/2023 | SANJAYA KUMAR BEHERA | GENERAL | | Order Dtd. 2023-11-16 | WRIT APPEAL | (Seat No-6) |
| 318 | 10912/2024 | 05.02.2024 | WA-925/2023 | SANJAYA KUMAR BEHERA | GENERAL | | Order Dtd. 2023-11-16 | WRIT APPEAL | (Seat No-6) |
| 319 | 10914/2024 | 05.02.2024 | WA-1101/2023 | SANJAYA KUMAR BEHERA | GENERAL | | Order Dtd. 2023-11-16 | WRIT APPEAL | (Seat No-1) |
| 320 | 10916/2024 | 05.02.2024 | WA-1770/2023 | SANJAYA KUMAR BEHERA | GENERAL | | Order Dtd. 2023-11-16 | WRIT APPEAL | (Seat No-7) |
| 321 | 10923/2024 | 05.02.2024 | WA-2609/2023 | SANJAYA KUMAR BEHERA | GENERAL | | Order Dtd. 2023-11-16 | WRIT APPEAL | (Seat No-7) |
| 322 | 10973/2024 | 05.02.2024 | WA-2650/2023 | SANJAYA KUMAR BEHERA | GENERAL | | Order Dtd. 2023-11-16 | WRIT APPEAL | (Seat No-7) |
| 323 | 10976/2024 | 05.02.2024 | WA-1870/2023 | SANJAYA KUMAR BEHERA | GENERAL | | Order Dtd. 2023-11-13 | WRIT APPEAL | (Seat No-4) |
| 324 | 11004/2024 | 05.02.2024 | WA-1328/2023 | SANJAYA KUMAR BEHERA | GENERAL | | Order Dtd. 2023-11-13 | WRIT APPEAL | (Seat No-1) |
| 325 | 11006/2024 | 05.02.2024 | WA-1329/2023 | SANJAYA KUMAR BEHERA | GENERAL | | Order Dtd. 2023-11-13 | WRIT APPEAL | (Seat No-1) |
| 326 | 11043/2024 | 05.02.2024 | SA-171/1997 | AKHAYA KUMAR DAS | GENERAL | | Order Dtd. 2008-04-29 | | (Seat No-1) |
| 327 | 11054/2024 | 05.02.2024 | WP(C)-2/2024 | MANAS PATI | GENERAL | | Order Dtd. 2024-01-29 | WRIT BRANCH-5 | (Seat No-21) |
| 32 | 11135/2 | 05.02.2024 | CRLA- | KHUSBU | GENERAL | | Order Dtd. 2024-02- | CRIMIN | (Se |

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| 8 | 024 | 24 | 871/2023 | PANIGRAHI | AL | | 05 | AL APPEAL | at No-9) |
| 329 | 11136/2024 | 05.02.2024 | WA-249/2022 | SANJAYA KUMAR BEHERA | GENERAL | | Order Dtd. 2023-10-05 | WRIT APPEAL | (Se at No-5) |
| 330 | 11137/2024 | 05.02.2024 | WA-526/2021 | SANJAYA KUMAR BEHERA | GENERAL | | Order Dtd. 2023-10-05 | WRIT APPEAL | (Se at No-6) |
| 331 | 11138/2024 | 05.02.2024 | WP (C) - 10650/2017 | RAJJEET ROY | GENERAL | | Order Dtd. 2024-02-05 | WRIT BRANCH -8 | (Se at No-40) |
| 332 | 11139/2024 | 05.02.2024 | WA-1274/2023 | SANJAYA KUMAR BEHERA | GENERAL | | Order Dtd. 2023-11-13 | WRIT APPEAL | (Se at No-5) |
| 333 | 11140/2024 | 05.02.2024 | WA-1034/2021 | SANJAYA KUMAR BEHERA | GENERAL | | Order Dtd. 2023-11-17 | WRIT APPEAL | (Se at No-2) |
| 334 | 11141/2024 | 05.02.2024 | WA-2642/2023 | SANJAYA KUMAR BEHERA | GENERAL | | Order Dtd. 2023-11-15 | WRIT APPEAL | (Se at No-7) |
| 335 | 11142/2024 | 05.02.2024 | WA-2625/2023 | SANJAYA KUMAR BEHERA | GENERAL | | Order Dtd. 2023-11-15 | WRIT APPEAL | (Se at No-7) |
| 336 | 11143/2024 | 05.02.2024 | WA-2422/2023 | SANJAYA KUMAR BEHERA | GENERAL | | Order Dtd. 2023-10-19 | WRIT APPEAL | (Se at No-2) |
| 337 | 10768/2024 | 05.02.2024 | WP (C) - 40171/2023 | SUVENDU BARIK | GENERAL | | Order Dtd. 2024-01-03 | WRIT BRANCH -4 | (Se at No-17) |
| 338 | 10769/2024 | 05.02.2024 | CRLMC-2331/2016 | HALADHAR SETHI | GENERAL | | Order Dtd. 5000-01-01Petition,Annexure ,Entire Order, | CRIMINAL MISC | (Se at No-4) |
| 339 | 10771/2024 | 05.02.2024 | CRLMP-2172/2023 | P BASTIA | GENERAL | | Order Dtd. 2024-01-18 | WRIT BRANCH -8 | (Se at No-40) |
| 340 | 10772/2024 | 05.02.2024 | WP (C) - 2135/2019 | P C DAS | GENERAL | | Order Dtd. 2019-02-19 | | (Se at No-40) |

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| 34 1 | 10773/2 024 | 05.02.20 24 | WPC (OAC))- 2448/20 17 | A K JATI | GENER AL | | Order Dtd. 2022-11- 17 | OA Branch | (Se at No- 1) |
| 34 2 | 10775/2 024 | 05.02.20 24 | WPCRL- 988/201 2 | N K ROUT | GENER AL | | PetitionAnnexure,Co mpromise Petition, | WRIT BRANCH -2 | (Se at No- 8) |
| 34 3 | 10777/2 024 | 05.02.20 24 | WA- 1409/20 22 | G C JENA | GENER AL | | Order Dtd. 2023-04- 19 | WRIT APPEAL | (Se at No- 4) |
| 34 4 | 10779/2 024 | 05.02.20 24 | ABLAPL- 6178/20 23 | S K SINGH | GENER AL | | Order Dtd. 2023-07- 14 | BAIL-1 | (Se at No- 2) |
| 34 5 | 10780/2 024 | 05.02.20 24 | WP (C) - 11527/2 018 | RK JENA | GENER AL | | PetitionAnnexure,En tire Order, | | (Se at No- 2) |
| 34 6 | 10782/2 024 | 05.02.20 24 | WP (C) - 8024/20 16 | S MOHANTY | GENER AL | | Order Dtd. 2016-09- 01 | WRIT BRANCH -1 | (Se at No- 30) |
| 34 7 | 10783/2 024 | 05.02.20 24 | WP (C) - 33714/2 023 | B DAS | GENER AL | | Order Dtd. 2024-01- 29 | WRIT BRANCH (DIVIS ION BENCH- 2) | (Se at No- 112) |
| 34 8 | 10784/2 024 | 05.02.20 24 | WP (C) - 265/202 3 | P R MISHRA | GENER AL | | Order Dtd. 2023-06- 26 | WRIT BRANCH (DIVIS ION BENCH- 3) | (Se at No- 122) |
| 34 9 | 10785/2 024 | 05.02.20 24 | WP (C) - 21488/2 022 | P K ROUTRAY | GENER AL | | Order Dtd. 2022-09- 29 | WRIT BRANCH -2 | (Se at No- 7) |
| 35 0 | 10786/2 024 | 05.02.20 24 | WP (C) - 675/201 6 | P K BARIK | GENER AL | | Order Dtd. 2023-05- 17 | WRIT BRANCH -8 | (Se at No- 40) |
| 35 1 | 10787/2 024 | 05.02.20 24 | WP (C) - 13067/2 009 | N K ROUT | GENER AL | | Order Dtd. 2017-07- 03 | | (Se at No- 40) |
| 35 2 | 10788/2 024 | 05.02.20 24 | WP (C) - 4088/20 14 | L D SAHOO | GENER AL | | Order Dtd. 2023-02- 08 | WRIT BRANCH (DIVIS ION | (Se at No- 101 |

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| 353 | 10789/2024 | 05.02.2024 | CRLMP-2520/2023 | B MOHAPATRA | GENERAL | | Order Dtd. 2024-01-10 | WRIT BRANCH-4 | (Seat No-46) |
| 354 | 10790/2024 | 05.02.2024 | RPFAM-122/2016 | B B ROUT | GENERAL | | Order Dtd. 2022-11-04 | FIRST APPEAL | (Seat No-1) |
| 355 | 10792/2024 | 05.02.2024 | MACA-907/2016 | G R PATRA | GENERAL | | Order Dtd. 2023-12-09 | MISC. APPEAL SEC. | (Seat No-1) |
| 356 | 10793/2024 | 05.02.2024 | WP (C) - 37050/2020 | P K LENKA | GENERAL | | Order Dtd. 2020-12-24 | WRIT BRANCH-7 | (Seat No-44) |
| 357 | 10794/2024 | 05.02.2024 | WP (C) - 37046/2020 | P K LENKA | GENERAL | | Order Dtd. 2020-12-24 | WRIT BRANCH-7 | (Seat No-44) |
| 358 | 10795/2024 | 05.02.2024 | WP (C) - 37049/2020 | P K LENKA | GENERAL | | Order Dtd. 2020-12-24 | WRIT BRANCH-7 | (Seat No-44) |
| 359 | 10796/2024 | 05.02.2024 | WP (C) - 6567/2006 | P K NAYAK | GENERAL | | Order Dtd. 2011-03-18 | | (Seat No-44) |
| 360 | 10797/2024 | 05.02.2024 | WP (C) - 37048/2020 | P K LENKA | GENERAL | | Order Dtd. 2020-12-24 | WRIT BRANCH-7 | (Seat No-44) |
| 361 | 10798/2024 | 05.02.2024 | WP (C) - 37052/2020 | PK LENKA | GENERAL | | Order Dtd. 2020-12-24 | | (Seat No-44) |
| 362 | 10799/2024 | 05.02.2024 | WP (C) - 12597/2023 | S K MOHAPATRA | GENERAL | | Order Dtd. 2024-01-31 | WRIT BRANCH-2 | (Seat No-9) |
| 363 | 10800/2024 | 05.02.2024 | ABLAPL-10567/2019 | B R SENAPATI | GENERAL | | Order Dtd. 2021-08-12 | CRIMINAL MISC | (Seat No-14) |
| 364 | 10801/2024 | 05.02.2024 | ABLAPL-14854/2022 | P C DAS | GENERAL | | Order Dtd. 2023-02-02 | BAIL-1 | (Seat No-1) |
| 36 | 10802/2 | 05.02.20 | CRLMC- | P C DAS | GENERAL | | Judgement Dtd. | CRIMIN | (Se |

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| 5 | 024 | 24 | 2974/2021 | | AL | | 2023-03-21 | AL MISC | at No-5) |
| 366 | 10803/2024 | 05.02.2024 | SAO-20/2011 | P K NAYAK | GENERAL | | Order Dtd. 2024-01-18 | SECOND APPEAL | (Se at No-3) |
| 367 | 10805/2024 | 05.02.2024 | CRLMC-3434/2023 | M K MOHANTY | GENERAL | | Order Dtd. 2023-10-04 | CRIMINAL MISC | (Se at No-1) |
| 368 | 10811/2024 | 05.02.2024 | WP (C) - 15562/2022 | THE MANAGEM ENT OF VYASANA GAR AUTONOM OUS COLLEGE , JAJPUR | GENERAL | | Order Dtd. 2023-12-19 | WRIT BRANCH (DIVISION BENCH-2) | (Se at No-115) |
| 369 | 10925/2024 | 05.02.2024 | CONTC-345/2024 | D. SAMAL | GENERAL | | | | (Se at No-115) |
| 370 | 10953/2024 | 05.02.2024 | CRLMC-121/2024 | KARMA DAS | GENERAL | | Order Dtd. 2024-02-02 | CRIMINAL MISC | (Se at No-2) |
| 371 | 11045/2024 | 05.02.2024 | FAO-44/2003 | S NAYAK | GENERAL | | Order Dtd. 2023-02-16 | MISC. APPEAL SEC. | (Se at No-5) |
| 372 | 11046/2024 | 05.02.2024 | WP (C) - 4738/2015 | S NAYAK | GENERAL | | Order Dtd. 2016-10-25 | | (Se at No-5) |
| 373 | 11047/2024 | 05.02.2024 | WP (C) - 11085/2006 | S NAYAK | GENERAL | | Order Dtd. 2017-04-07 | | (Se at No-5) |
| 374 | 11049/2024 | 05.02.2024 | WP (C) - 17230/2023 | R.B. MISHRA | GENERAL | | Order Dtd. 2024-01-29 | WRIT BRANCH -4 | (Se at No-38) |
| 375 | 11055/2024 | 05.02.2024 | SA-284/1986 | G. BISWAL | GENERAL | | Order Dtd. 2023-07-19 | SECOND APPEAL | (Se at No-3) |
| 376 | 11066/2024 | 05.02.2024 | BLAPL-8962/20 | J PRADHAN | GENERAL | | Order Dtd. 2024-01-17 | BAIL-1 | (Se at |

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| | | | 23 | | | | | | No-2) |
| 377 | 11068/2024 | 05.02.2024 | BLAPL-14062/2023 | J PRADHAN | GENERAL | | Order Dtd. 2023-12-20 | BAIL-2 | (Seat No-12) |
| 378 | 11097/2024 | 05.02.2024 | WP (C) - 6919/2019 | NIRANJAN ROUT | GENERAL | | Order Dtd. 2019-03-29 | | (Seat No-12) |

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